

Social audit and Lok Adalats under MGNREGA

2196. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether social audit and lok adalats have been put in place under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) across States and if so, the details thereof, State-wise break-up;

(b) the data of the total number of MGNREGA ombudsmen appointed in the last three years, State-wise;

(c) the data of the complaints received by MGNREGA ombudsmen in the last three years, State-wise; and

(d) the most common or frequent types of complaints received by ombudsmen under MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) As per section 17 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the Gram Sabha would monitor the execution of works within the Gram Panchayat, conduct regular social audits of all the projects under scheme taken up within the Gram Panchayat, Gram Panchayat shall make available all relevant records to the Gram Sabha for the purpose of conducting the social audit. 26 States have established Independent Social Audit Units as on 03.08.2018. States/UT-wise details of SocialAudit UniUunder MGNREGA are given in the Statement-I (See below).

(b) State/UT-wise total number of ombudsmen appointed under MGNREGS during last three years is given in the Statement-II (See below).

(c) and (d) The data of the complaints received by MGNREGA ombudsmen are not maintained at the Ministry level.

Statement-I

Sl. No.	Independent Social Audit Unit under MGNREGS established	1	2
		3.	Sikkim
		4.	Tamil Nadu
1	2	5.	Karnataka
1.	Gujarat	6.	Telangana
2.	Mizoram	7.	Meghalaya

1	2	1	2
8.	Himachal Pradesh	18.	Punjab
9.	Andhra Pradesh	19.	Nagaland
10.	West Bengal	20.	Maharashtra
11.	Chhattisgarh	21.	Uttarakhand
12.	Odisha	22.	Bihar
13.	Assam	23.	Uttar Pradesh
14.	Tripura	24.	Arunachal Pradesh
15.	Jammu and Kashmir	25.	Kerala
16.	Jharkhand	26.	Manipur
17.	Madhya Pradesh		

Statement-II

State/UT-wise total number of ombudsmen appointed under MGNREGS during the last three years

Sl. No.	State Name	Total District	Total Districts with Ombudspersons appointed during last three years
1	2	3	4
1.	Andaman and Nicobar	3	0
2.	Andhra Pradesh	13	0
3.	Arunachal Pradesh	20	0
4.	Assam	28	4
5.	Bihar	38	5
6.	Goa	2	0
7.	Gujarat	33	4
8.	Haryana	22	0
9.	Himachal Pradesh	12	3
10.	Jammu and Kashmir	22	20
11.	Karnataka	30	21

1	2	3	4
12.	Kerala	14	0
13.	Lakshadweep	1	0
14.	Madhya Pradesh	51	42
15.	Maharashtra	34	36
16.	Manipur	9	4
17.	Meghalaya	11	1
18.	Mizoram	8	8
19.	Nagaland	11	12
20.	Odisha	30	11
21.	Puducherry	2	0
22.	Punjab	22	0
23.	Rajasthan	33	11
24.	Sikkim	4	0
25.	Tamil Nadu	31	0
26.	Tripura	8	6
27.	Uttar Pradesh	75	0
28.	West Bengal	23	0
29.	Chhattisgarh	27	22
30.	Jharkhand	24	9
31.	Uttarakhand	13	2
32.	Telangana	30	0
TOTAL		687	221

Status of MGNREGA

2197. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the average Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages over the last three years and if so, the details thereof;